

2016
High Court, Appellate Side
Calcutta

This is for information of all concerned that the following Officers, belonging to different cadres of the WBSJ, as detailed below are hereby transferred and posted as mentioned against their names in the appropriate column of the table for the respective cadres.

Formal Notification as to the effects of order of transfer will follow soon.

District Judge (Entry Level)

Sl. No.	Name of the Officer	Present posting	Posted on Transfer / Promotion
1.	Shri Sanjib Daruka	ADJ, FTC-1, Alipore, 24 Pgs (S)	ADJ, 8 th Court, Alipore, South 24 Parganas vice vacant
2.	Smt. Arundhati Bhattacharyya nee Chakrabarti	ADJ, FTC, Kalyani, Nadia	ADJ, Kalyani, Nadia, vice Shri Sandip Chowdhury
3.	Shri Biplab Roy	ADJ, FTC-3, Berhampore, Murshidabad	ADJ, 2 nd Court, Contai, Purba Medinipur vice Sri Swapan Kumar Dutta, scheduled to retire from the WBSJ w.e.f. 31.12.2016
4.	Shri Dev Kumar Sukul	ADJ, FTC-2, Barrackpore, 24 Pgs (N)	ADJ, 1 st Court, Purulia vice Shri Amit Chakraborty
5.	Smt. Archita Bandyopadhyay	ADJ, FTC-3, Barasat, 24 Pgs (N)	ADJ, 5 th Court, Barasat vice Shri Tapan Mondal
6.	Shri Sanjib Dey	ADJ, FTC-3, Paschim Medinipur	ADJ, 18 th Court, Alipore, South 24 Parganas, vice Shri Bidyut Kumar Roy
7.	Smt. Mou Chatterjee	ADJ, FTC-1, Howrah	ADJ, 3 rd Court, Tamluk, Purba Medinipur vice Shri Sujay Sengupta
8.	Shri Kamal Sarkar	ADJ, FTC-1, Paschim Medinipur	Judge, Special Court (E.C.- Act)-cum-ADJ, Paschim Medinipur, vice vacant
9.	Shri Arghadeb Khan	ADJ, FTC-2, Burdwan	Judge, Special Court (E.C. Act)-cum-ADJ, Durgapur, Burdwan vice Smt. Sashikala Basu
10.	Shri Nandadulal Kalapahar	ADJ, FTC-3, Basirhat, 24 Pgs (N)	Judge, Sepcial Court (E.C.-Act)-cum-ADJ, Balurghat, Dakshin Dinajpur, vice Smt. Sutapa Saha
11.	Syed Neyazuddin Azad	ADJ, FTC-3, Barrackpore, 24 Pgs (N)	ADJ, 1 st Court, Balurghat, Dakshin Dinajpur, vice Shri Sudipta Kumar De
12.	Shri Akhilesh Kumar Pandey	ADJ, FTC-2, Jangipur, Murshidabad	Joint Secretary to the Government of West Bengal, Law Department, on deputation, vice Yasmin Fatma
13.	Shri Shyamsundar Das	ADJ, FTC, Siliguri, Darjeeling	ADJ, 2 nd Court, Jalpaiguri, vice vacant
14.	Shri Sujay Sengupta	ADJ, 3 rd Court, Purba Medinipur	ADJ, 9 th Court, Alipore, South 24 Parganas, vice Shri Sarajit Majumder
15.	Smt. Madhumita Roy-I	Special Officer(Law) & Ex-Officio, Jt. Secy, L & L R Deptt., Govt. of W.B., on deputation	ADJ, 3 rd Court, Krishnanagar, Nadia vice vacant.
16.	Yasmin Fatma	Joint Secretary, Law Department, Govt. of W.B., on deputation	ADJ, 1 st Court, Tamluk, Purba Medinipur vice Sri Bhaskar Bhattacharjee
17.	Sri Kausik Bhattacharyya	Member, West Bengal Co-Operative Tribunal, Calcutta	ADJ, 7 th Court, Paschim Medinipur, vice Shri Prasad Kumar Roy
18.	Sri Debasish Datta	ADJ, 1 st Court, Jalpaiguri	ADJ, Basirhat, North 24 Parganas vice Smt Bharati Bhattacharya
19.	Smt. Bharati Bhattacharyya	ADJ, Basirhat, 24 Pgs (N)	ADJ, 4 th Court, Jalpaiguri, (Women's Court), vice Qazi Safiur Rahaman.
20.	Firoza Khatoon	Judge, CBI, Court No. 4, Bichar Bhawan, Calcutta	ADJ, 2 nd Court, Berhampore, Murshidabad vice Sri Sudeb Mitra
21.	Sri Partha Pratim Dutta	ADJ, Kandi, Murshidabad	ADJ, 2 nd Court, Burdwan vice Sri Baidyanath Bhaduri

22.	Sri Sarajit Mazumdar	ADJ, 9 th Court, Alipore, South 24 Parganas	ADJ, 3 rd Court, Sadar, Paschim Medinipur, vice Mir Rashid Ali
23.	Sri Sandip Kumar Manna	ADJ, 17 th Court, Alipore, South 24 Parganas	ADJ, Kandi, Murshidabad vice Sri Partha Pratim Dutta
24.	Smt. Sutapa Saha	Judge, Spl. Court, (E.C. Act)-cum-ADJ, Balurghat, Dakshin Dinajpur	ADJ, 5 th Court, Alipore, South 24 Parganas, vice Shri Ashutosh Kumar Singh
25.	Sri Tapan Kumar Mandal	ADJ, 5 th Court, Barasat, 24 Pgs (N)	ADJ, Kalna, Burdwan vice Sri Subhankar Sen
26.	Sri Subhankar Sen	ADJ, Kalna, Burdwan	ADJ, 4 th Court, Suri, Birbhum vice Sri Subhasis Ghosal
27.	Sri Subhasish Ghoshal	ADJ, 4 th Court, Suri, Birbhum	ADJ, 17 th Court, Alipore vice Sri Sandip Kumar Manna
28.	Sri Prasad Kumar Roy	ADJ, 7 th Court, Sadar, Paschim Medinipur	Judge, Bench-IV, City Civil Court vice vacant
29.	Mir Rashid Ali	ADJ, 3 rd Court, Sadar, Paschim Medinipur	ADJ, 2 nd Court, Barrackpore, North 24 Parganas, vice Shri Pradip Banerjee
30.	Sri Sanjay Kumar Das	ADJ, 2 nd Court, Katwa, Burdwan	Judge, CBI Court No. 2, Alipore, South 24-Parganas, on deputation (newly created court)
31.	Indrilla Mukhopadhyay (Mitra)	ADJ, 1 st Court, Bongaon, North 24 Parganas	ADJ, 1 st Court, Serampore, Hooghly vice Sri Raja Chatterjee
32.	Sri Sandip Chowdhury	ADJ, Kalyani, Nadia	ADJ, 2 nd Court, Katwa, Burdwan vice Sri Sanjoy Kumar Das
33.	Sri Bidyut Kumar Roy	ADJ, 18 th Court, Alipore, South 24 Parganas	ADJ, 1 st Court, Bongaon, North 24 Parganas vice Smt Indrila Mukhopadhyay Mitra
34.	Sri Ashutosh Kumar Singh	ADJ, 5 th Court, Alipore, South 24 Parganas	ADJ, Kurseong, Darjeeling vice Sri Santanu Jha
35.	Sri Santanu Jha	ADJ, Kurseong, Darjeeling,	ADJ, 2 nd Court, Siliguri, Darjeeling vice Smt Chandrani Mukherjee (Banerjee)
36.	Sri Somesh Chandra Pal	Judge, 3 rd CBI Special Court, Bankshall Court, on deputation	ADJ, 1 st Court, Suri, Birbhum vice vacant
37.	Sri Ashis Kumar Senapati	Registrar, National Green Tribunal, on deputation	ADJ, 1 st Court, Barrackpore, North 24 Parganas, vice Shri Partha Lahiri
38.	Smt. Sashikala Basu	Judge, Special Court (E.C.- Act)-cum-ADJ, Durgapur, Burdwan	Judge, 4 th Industrial Tribunal, Kolkata, on deputation vice Shri Amalendu Bhowmik
39.	Shri Amalendu Bhowmik	Judge, 4 th Industrial Tribunal, Kolkata, on deputation	ADJ, 1 st Court, Durgapur, Burdwan, vice vacant last presided over by Sri Prasun Kumar Bhattacharya
40.	Shri Partha Sarathi Chatterjee.	District & Sessions Judge, Cooch Behar	Registrar, National Green Tribunal, on deputation, vice Shri Ashis Kumar Senapati.
41.	Sri Ajoy Kumar Gupta	District & Sessions Judge, Dakshin Dinajpur	Member Secretary, State Legal Services, Authority, Kolkata, on deputation vice Shri Abhijit Som
42.	Shri Sandip Kumar Roy Chowdhuri.	District & Sessions Judge, Uttar Dinajpur	Special Officer(Law) & Ex-Officio Joint Secretary to the Government of West Bengal, Land & Land Reforms Department, on deputation vice Smt. Madhumita Roy-I
43.	Sri Ashutosh Kar	District & Sessions Judge, Paschim Medinipur	Member, West Bengal Cooperative Tribunal, on deputation, vice Sri Kaushik Bhattacharya
44.	Shri Sanjit Majumder	Registrar, West Bengal Taxation Tribunal, Kolkata, on deputation	District & Sessions Judge, Paschim Medinipur, vice Shri Ashutosh Kar
45.	Shri Partha Lahiri	ADJ, 1 st Court, Barrackpore, North 24 Parganas	District & Sessions Judge, Hooghly, vice Shri Bibek Chaudhuri
46.	Sri Sudipta Kumar De	ADJ, 1 st Court, Balurghat, Dakshin Dinajpur	Judge, ESI Court, Calcutta, on deputation vice Shri Jaladhar Mondal.

47.	Shri Bhaskar Bhattacharya	ADJ, 1 st Court, Tamluk, Purba Medinipur	Registrar, West Bengal Taxation Tribunal, on deputation vice Shri Sanjit Majumder
48.	Shri Biswaroop Chowdhury	Judge, Bench-VI, City Civil Court, Calcutta	Judge, 4 th Special Court, Calcutta, on deputation, vice vacant
49.	Sri Amit Chakraborty	ADJ, 1 st Court, Purulia	Judge, Bench-VI, City Civil Court, Calcutta, vice Shri Biswaroop Chowdhury
50.	Smt. Chandrani Mukherjee (Banerjee)	ADJ, 2 nd Court, Siliguri, Darjeeling	Judge, Bench-XII, City Civil Court, Calcutta, vice vacant
51.	Shri Abhijit Som	Member Secretary, SLSA, Calcutta, on deputation	Judge, Bench-XIII, City Civil Court, Calcutta, vice Syed Nurul Hossain
52.	Shri Kesang Doma Bhutia	Judge, 9 th Industrial Tribunal, Durgapur, Burdwan, cum Commissioner, Workmens' Compensation, Durgapur, Burdwan	District & Sessions Judge, Bankura, vice Shri Sudip Niyogi.
53.	Syed Nurul Hossain	Judge, Bench-XIII, City Civil Court, Calcutta	Judge, 9 th Industrial Tribunal, Durgapur-cum-Commissioner, Workmens' compensation, Durgapur, Burdwan, on deputation, vice Smt. Kesang Doma Bhutia
54.	Shri Ajoy Kumar Mukherjee	Additional Director, WBJA, Saltlake, Calcutta	ADJ, Re-designated Court, Paschim Medinipur, vice Shri Santanu Mukhopadhyay
55.	Shri Santanu Mukhopadhyay	ADJ, Re-designated Court, Paschim Medinipur	Judge, CBI Court No. 4, City Sessions Court, Calcutta vice Firoza Khatoon
56.	Shri Rajib Saha	Judge, Bench-III, City Civil Court, Calcutta	ADJ, 3 rd Court, Jalpaiguri, vice Shri Samiran Dutta
57.	Shri Pulak Kumar Tewari	Judge, Special Court (E.C.- Act)-cum-ADJ, Chinsurah, Hooghly	ADJ, 1 st Court, Jalpaiguri vice Sri Debasis Dutta
58.	Qazi Safiur Rahaman	ADJ, 4 th Court, Jalpaiguri	Judge, Special Court (E.C.- Act)-cum-ADJ, Chinsurah, Hooghly vice Shri Pulak Kumar Tewari
59.	Shri Baidyanath Bhaduri	ADJ, 2 nd Court, Burdwan	District & Sessions Judge, Uttar Dinajpur, vice Shri Sandip Roy Chowdhuri
60.	Sri Sudeb Mitra	ADJ, 2 nd Court, Berhampore, Murshidabad	Judge, Bench-III, City Civil Court, Calcutta vice Shri Rajiv Saha
61.	Shri Samiran Dutta	ADJ, 3 rd Court, Jalpaiguri	Judge, CBI 3 rd Special Court, Calcutta on deputation vice Sri Somesh Chandra Pal
62.	Shri Raja Chatterjee	ADJ, 1 st Court, Serampore, Hooghly	Additional Director, West Bengal Judicial Academy vice Shri Ajoy Kumar Mukherjee
Smt. Jayati Bhattacharya (Das) and Sri Ratan Kumar Das will be posted as and when vacant berth will be available			

ADJ, FTC

SL. No.	Name of the Officer with present posting	Present posting	Posting on Transfer
1.	Chowdhury Hefazat Karim	ADJ, FTC-1, Hooghly	ADJ, FTC-1, Jangipur, Murshidaad Sri Tapas Kumar Roy, since transferred
2.	Sri Tapas Kumar Roy	ADJ, FTC, Jangipur, Murshidabad	ADJ, FTC, Siliguri, Darjeeling vice Sri Shyam Sundar Das, since transferred on promotion
3.	Sri Abhijit De	ADJ, FTC-3, Krishnanagar, Nadia	ADJ, FTC-2, Barrackpore, North 24-Parganas vice Sri Dev Kumar Sukul, since transferred on promotion
4.	Sri Haradhan Mukhopadhyay	ADJ, FTC-3, Alipore, South 24-Parganas	ADJ, FTC-2, Contai, Purba Medinipur vice Sri Somnath Bhattacharya, since transferred
5.	Sri Somnath Bhattacharya	ADJ, FTC-2, Contai, Purba Medinipur	ADJ, FTC, Kalyani, Nadia vice Smt. Arundhati Bhattacharya (Chakraborty) since transferred on promotion
6.	Smt. Dipali Srivastava (Sinha)	ADJ, FTC-2, Barasat North 24-Parganas	ADJ, FTC-1, Paschim Medinipur vice Sri Kamal Sarkar, since transferred on promotion
7.	Sri Pulak Kumar Kundu	ADJ, FTC-1, Islampur, Uttar Dinajpur	ADJ, FTC-1, Howrah vice Smt. Mou Chatterjee, since transferred on promotion

CJ(SD) / CJM / ACJM

Sl. No.	Name of the Officer	Present Posting	Posting on Promotion / Transfer
1.	Sri Amitabha Das-II	MM, 15 th Ct., Calcutta	CJM, Port Blair, A & N Islands vice Sri Amar Kishor Mahato, since transferred
2.	Sri Suman Kumar Ghosh	Registrar-cum-MM, 7 th Court, Calcutta	CJ(SD), Khatra, Bankura vice vacant
3.	Smt. Sarmistha Ghosh-I	Judicial Magistrate, 1 st Court, Sadar, Malda	CJ(SD), Malda vice Sri Arjun Mukherjee, since transferred
4.	Sri Indranil Halder	Judl. Mag, 1 st Court, Uluberia, Howrah	CJ(SD), Uluberia, Howrah vice vacant
5.	Smt. Himika Das (Banerjee)	Judicial Magistrate, 2 nd Court, Sadar, Purulia	ACJM, 2 nd Court, Raghunathpur, Purulia vice vacant
6.	Md. Ehteshamuddin	CJ (JD), 1 st Court, Durgapur, Burdwan	ACJM, 1 st Court, Dinhata, Cooch Behar vice vacant
7.	Smt. Tanusree Dutta	Judicial Magistrate, 3 rd Court, Ranaghat, Nadia	CJ(SD), 2 nd Court, Sadar, Murshidabad vice vacant
8.	Sri Mrityunjay Karmakar	MM, 16 th Court, Calcutta	CJM, Mayabunder, A & N Islands vice Sri Ayan Kumar Banerjee, since transferred
9.	Sri Shubhankar Biswas	MM, 14 th Court, Calcutta	ACJM, Kalimpong, Darjeeling vice Sri Subrata Chatterjee, since transferred
10.	Smt. Tanima Das	CJ(JD), 1 st Court, Chandernagore, Hooghly	CJ(SD), 2 nd Court, Sadar, Hooghly vice vacant
11.	Sri Anupam Sarkar	MM, 6 th Court, Calcutta	CJ(SD), Bishnupur, Bankura vice vacant
12.	Sri Mrinal Kanti Mandal	Metropolitan Magistrate, 8 th Court, Calcutta	ACJM, Serampore, Hooghly vice Sri Nachiketa Bera, since transferred
13.	Shri Santanu Ganguly	MM, 9 th Court, Calcutta	CJ(SD), Suri, Birbhum vice Sri Soumen Gupta since transferred
14.	Smt. Mohua Roy (Basu)	JM, 4 th Court, Krishnagar, Nadia	CJ(SD), 1 st Court, Krishnanagar, Nadia vice Sri Arup Roy, since transferred
15.	Smt. Suparna Sarkar	CJ(JD), Kalyani, Nadia	Registrar, Family Court, Calcutta, on deputation vice vacant
16.	Sri Arvind Mishra	MM, 21 st Court, Calcutta	Secretary, DLSA, Howrah, on deputation vice Smt. Mukulika Sinha, since transferred
17.	Smt. Susmita Chowdhury	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Pgnas	CJ(SD), 6 th Court, Alipore, South 24-Pgs. vice vacant
18.	Sri Prabir Mahapatra	JM, 2 nd Addl. Court, Basirhat, N. 24-Parganas	CJ(SD), Addl. Court, Bankura vice Sri Dipanjan Sen, since transferred
19.	Sri Rudra Prasad Ray	MM, 20 th Court, Calcutta	CJ(SD), Alipurduar, Jalpaiguri, vice vacant
20.	Sri Raja Mukherjee	JM –cum-CJ(JD), 1 st Court, Port Blair, A & N Islands	CJ(SD), 2 nd Court, Howrah vice vacant
21.	Sri Bishal Mangrati	MM, 11 th Court, Calcutta	ACJM, Katwa, Burdwan vice Sri Soumen Sarkar
22.	Smt. Dolma Sherpa	CJ(JD), 4 th Court, Howrah	Judge, Bench-5, PSCC, Calcutta vice Smt. Kumkum Chattopadhyay
23.	Sri Subhadeep Ray	Judicial Magistrate, 3 rd Court, Sadar, Jalpaiguri	ACJM, Sealdah, South 24-Parganas vice Smt. Arpita Ghosh, since transferred
24.	Sri Dipanjan Sen	CJ(SD), Addl. Court, Bankura, Sadar	CJ(SD), Arambagh, Hooghly vice vacant
25.	Sri Soumen Sarkar	ACJM, Katwa, Burdwan	Deputy Registrar, WB Administrative Tribunal, Calcutta, on deputation vice vacant
26.	Sri Soumen Gupta	CJ(SD), Sadar, Birbhum	CJ(SD), 3 rd Court, Sadar, Paschim Medinipur vice vacant
27.	Smt. Kumkum Chattopadhyay	Judge, 5 th Bench, Presidency Small Causes Court, Calcutta	CJM, Purulia vice Sri Santosh Kumar Pathak since transferred

28.	Sri Anindya Banerjee	Registrar, Barasat, N. 24-Pgs.	CJ(SD), Bolpur, Birbhum vice vacant
29.	Sri Santosh Kumar Pathak	CJM, Purulia	CJ(SD), Chandannagar, Hooghly (newly created court)
30.	Sri Arup Roy	CJ(SD), 1 st Court, Krishnanagar, Nadia	CJM, Nadia vice vacant
31.	Sri Anirban Roy	ACJM, Jangipur, Murshidabad	CJ(SD), Katwa, Burdwan vice vacant
32.	Sri Nachiketa Bera	ACJM, Serampur, Hooghly	ACJM, Chanchal, Malda vice Smt. Krishnanjana Ray since transferred
33.	Sri Subrata Chatterjee	ACJM, Kalimpong, Darjeeling	CJ(SD), 1 st Court, Asansol, Burdwan vice vacant
34.	Smt. Arpita Ghosh	ACJM, Sealdah, South 24-Parganas	ACJM, 2 nd Court, Haldia, Purba Medinipur vice vacant
35.	Smt. Mukulika Sinha	Secretary, DLSA, Howrah	CJ(SD), Baruipur, South 24-Parganas
36.	Sri Sandip Karmakar	Administrative Officer, WB Judicial Academy, Calcutta	CJM, Barasat, North 24-Parganas vice vacant
37.	Sri Arjun Mukherjee	CJ(SD), Malda	Registrar, Barasat, North 24-Parganas vice Sri Anindya Banerjee, since transferred
38.	Sri Amar Kishore Mahato	CJM, Port Blair, A&N Islands	ACJM, Jangipur, Murshidabad vice Sri Anirban Ray since transferred
39.	Sri Ayan Kumar Banerjee	CJM, Mayabandar, A&N Islands	ACJM, 1 st Court, Baruipur, S. 24-Pgs. vice vacant
40.	Smt. Krishnanjana Ray	ACJM, Chanchal, Malda	Administrative Officer, West Bengal Judicial Academy vice Sri Sandip Karmakar

CJ(JD) / JM

Sl. No.	Name of the Officer	present posting	Posting on Transfer
1.	Sri Ajoy Raj Syangden	Judicial Magistrate, 6 th Court, Sadar, Bankura	Metropolitan Magistrate, 6 th Court, Calcutta vice Sri Anupam Sarkar since promoted
2.	Sri Ayan Majumdar	Judicial Magistrate, Jhargram, Paschim Medinipur	Metropolitan Magistrate, 7 th Court, Calcutta vice Sri Suman Kumar Ghosh since promoted
3.	Smt. Euepundee Lepcha	Judicial Magistrate, 4 th Court, Sadar, Bankura	Metropolitan Magistrate, 8 th Court, Calcutta vice Sri Mrinal Kanti Mondal since promoted
4.	Sri Kuntal Bhattacharyya	Judicial Magistrate, 3 rd Court, Sadar, Malda	Metropolitan Magistrate, 9 th Court, Calcutta vice Sri Santanu Ganguly since promoted
5.	Md. Rafique Alam	Civil Judge (Junior Division), Suri, Birbhum	Metropolitan Magistrate, 11 th Court, Calcutta vice Sri Bishal Mangrati since promoted
6.	Smt. Sathi Mukherjee	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad	Metropolitan Magistrate, 14 th Court, Calcutta vice Sri Subhankar Biswas since promoted
7.	Sri Debasish Panja	Law Officer, Public Vehicles Department, Calcutta	Metropolitan Magistrate, 15 th Court, Calcutta vice Sri Amitabha Das-II since promoted
8.	Sri Rishi Kushary	Judicial Magistrate, 3 rd Court, Suri, Birbhum	Metropolitan Magistrate, 16 th Court, Calcutta vice Sri Mrityunjoy Karmakar since promoted
9.	Smt. Mala Chakraborty	Judicial Magistrate, 6 th Court, Krishnagar, Nadia	Metropolitan Magistrate, 20 th Court, Calcutta vice Sri Rudra Prasad Roy since promoted
10.	Sri Sumitava Ghosh	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mirik, Darjeeling	Metropolitan Magistrate, 21 st Court, Calcutta vice Sri Arvind Mishra since promoted

11.	Smt. Chanda Hasmat	Civil Judge (Junior Division), Ghatal, Paschim Medinipur	Metropolitan Magistrate, 10 th Court, Calcutta vice Sri Raj Kumar Naiya since transferred
12.	Sri Jyotirmoy Bhattacharjee	Civil Judge (Junior Division)-cum-Judicial Magistrate, Garubathan, Darjeeling	Metropolitan Magistrate, 22 nd Court, Calcutta vice Sri Barun Roy since transferred
13.	Smt. Shatarupa Ghosh	Civil Judge (Junior Division), 4 th Court, Sadar, Burdwan	Civil Judge (Junior Division), 1 st Court, Durgapur, Burdwan vice Md. Ehteshamuddin since promoted
14.	Smt. Sunanda Dey Sarkar	Civil Judge (Junior Division), 2 nd Court, Sadar, Purulia	Civil Judge (Junior Division), 4 th Court, Sadar, Howrah vice Smt. Dolma Sherpa since promoted
15.	Mr. Tshering Wangchuk Bhutia	Judicial Magistrate, 2 nd Court, Dinhata, Coochbehar	Judicial Magistrate, 1 st Court, Uluberia, Howrah vice Sri Indranil Halder since promoted
16.	Ms.Shukti Tapaswi	Prob. Civil Judge (Junior Division), North 24-Parganas	Civil Judge (Junior Division), 1 st Court, Chandernagore, Hooghly vice Smt. Tanima Das since promoted
17.	Smt. Payel Banerjee-I	Civil Judge (Junior Division), 3 rd Court, Alipore, South 24-Parganas	Judicial Magistrate, 3 rd Court, Sadar, Jalpaiguri vice Sri Subhadeep Ray since promoted
18.	Smt. Sumana Garain	Judicial Magistrate, 2 nd Court, Alipore, South 24-Parganas	Judicial Magistrate, 1 st Court, Sadar, Malda vice Smt. Sarmistha Ghosh-I since promoted
19.	Smt. Leena Sharma	Judicial Magistrate, 4 th Court, Sadar, Howrah	Judicial Magistrate, 4 th Court, Krishnagore, Nadia vice Smt. Mahua Roy (Basu) since promoted
20.	Smt. Nirupama Das Bhowmick	Civil Judge (Junior Division), 2 nd Court, Ranaghat, Nadia	Judicial Magistrate, 3 rd Court, Ranaghat, Nadia vice Smt. Tanusree Dutta since promoted
21.	Ms. Amrita Banerjee	Prob. Civil Judge (Junior Division), Alipore, South 24-Parganas	Civil Judge (Junior Division), Kalyani, Nadia vice Smt. Suparna Sarkar since promoted
22.	Smt. Sanghamitra Paul	Civil Judge (Junior Division), 2 nd Court, Chandernagore, Hooghly	Judicial Magistrate, 2 nd Court, Sadar, Purulia vice Smt. Himika Das (Banerjee) since promoted
23.	Sri Raj Kumar Naiya	Metropolitan Magistrate, 10 th Court, Calcutta	Judicial Magistrate, 2 nd Additional Court, Basirhat, North 24-Parganas vice Sri Prabir Mahapatra since promoted
24.	Mr. Tapas Laha	Prob. Civil Judge (Junior Division), Bankura	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Parganas vice Smt. Sushmita Chowdhury since promoted
25.	Sri Sukumar Mondal	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabundar, A & N Islands	Judicial Magistrate-Cum- Civil Judge (Junior Division), 1 st Court, Port Blair, A & N Islands vice Sri Raja Mukherjee since promoted
26.	Sri Bibek Tamang	Civil Judge (Junior Division), Addl. Court, Serampore, Hooghly	Civil Judge (Junior Division)-Cum-Judicial Magistrate, Dinhata, Coochbehar vice Vacant (Sri Pallab Chakraborty since deceased)
27.	Smt. Leena Chatterjee	Judicial Magistrate, 2 nd Court, Islampore, Uttar Dinajpur	Judicial Magistrate, 6 th Court, Sadar, Bankura vice Sri Ajoy Raj Syangden since transferred
28.	Smt. Arfa Yasmin	Judicial Magistrate, Khatra, Bankura	Judicial Magistrate, 4 th Court, Sadar, Bankura vice Smt. Euepundee Lepcha since transferred
29.	Sri Sanjib Roy	Judicial Magistrate, 3 rd Court, Alipurduar, Jalpaiguri	Judicial Magistrate, Jhargram, Paschim Medinipur vice Sri Ayan Majumdar since transferred
30.	Smt. Sushmita Khan	Judicial Magistrate, 4 th Court, Sadar, Paschim Medinipur	Judicial Magistrate, 3 rd Court, Sadar, Malda vice Sri Kuntal Bhattacharyya since transferred
31.	Sri Girijananda Jana	Judicial Magistrate, 1 st Court, Sadar, Jalpaiguri	Law Officer, Public Vehicles Department, Calcutta vice Sri Debasish Panja since transferred
32.	Smt. Sukti Sarkar	Civil Judge (Junior Division), 2 nd Court, Arambagh, Hooghly	Judicial Magistrate, 2 nd Court, Barrackpore, North 24-Parganas vice Sri Tsering Yangchen Lepcha
33.	Sri Himadri Kumar Nath	Judicial Magistrate, 1 st Court, Barasat, North 24-Parganas	Civil Judge (Junior Division)-cum-Judicial Magistrate, Garubathan, Darjeeling vice Sri Jyotirmoy Bhattacharjee since transferred

34.	Ms. Ananya Chatterjee	Prob. Civil Judge (Junior Division), Burdwan since	Civil Judge (Junior Division), Suri, Birbhum vice Md. Rafique Alam since transferred
35.	Smt. Supriya Khan	Judicial Magistrate, 3 rd Court, Asansol, Burdwan	Judicial Magistrate, 3 rd Court, Suri, Birbhum vice Sri Rishi Kushary since transferred
36.	Sri Manik Lal Jana Couple Officer	Judicial Magistrate, 5 th Court, Sadar, Howrah	Judicial Magistrate, 6 th Court, Krishnagar, Nadia vice Smt. Mala Chakraborty since transferred
37.	Sri Indranil Ray	Registrar, PSC Court, Calcutta	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mirik, Darjeeling vice Sri Sumitava Ghosh since transferred
38.	Smt. Tshering Choden	Judicial Magistrate, Islampur, Uttar Dinajpur	Civil Judge (Junior Division), Ghatal, Paschim Medinipur vice Smt. Chanda Hasmat since transferred
39.	Sri Soumyajit Bhattacharyya	Civil Judge (Junior Division), Addl. Court, Tamluk, Purba Medinipur	Registrar, PSC Court, Calcutta vice Sri Indranil Ray since transferred
40.	Smt. Urmi Sinha	Civil Judge (Junior Division), Kakdwip, South 24-Parganas	Civil Judge (Junior Division), 2 nd Court, Sadar, Purulia vice Smt. Sunanda Dey Sarkar since transferred
41.	Sri Manabendra Nath Ghosh	Civil Judge (Junior Division), 3 rd Court, Basirhat, North 24-Parganas	Judicial Magistrate, 2 nd Court, Dinhat, Coochbehar vice Mr. Tshering Wangchuk Bhutia since transferred
42.	Sri Tsering Yangchen Lepcha	Judicial Magistrate, 2 nd Court, Barrackpore, North 24-Parganas	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad vice Smt. Sathi Mukherjee since transferred
43.	Sri Barun Roy	Metropolitan Magistrate, 22 nd Court, Calcutta	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabundar, A & N Islands vice Sri Sukumar Mondal
44.	Sri Anirban Chatterjee	Civil Judge (Junior Division), 3 rd Court, Baruipore, South 24-Parganas	Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, Andaman & Nicobar Islands vice Sri Abhranil Neogi
45.	Smt. Manika Saha	Judicial Magistrate, Additional Court, Chinsurah, Hooghly	Judicial Magistrate, 4 th Court, Sadar, Howrah vice Smt. Leena Sharma
46.	Ms. Yozna Lama	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur vice Smt. Tashi Chetan Sherpa
47.	Ms. Najmus Sahar	Prob. Civil Judge (Junior Division), Howrah	Civil Judge (Junior Division), 2 nd Court, Chandernagore, Hooghly vice Smt. Sanghamitra Paul
48.	Ms. Sanjukta Bhattacharya	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), Addl. Court, Serampore, Hooghly vice Sri Bibek Tamang
49.	Smt. Priyanka Bose	Judicial Magistrate, 6 th Court, Sadar, Burdwan	Judicial Magistrate, 2 nd Court, Islampur, Uttar Dinajpur vice Smt. Leena Chatterjee
50.	Smt. Arshi Hasmat	Civil Judge (Junior Division), 2 nd Court, Khatra, Bankura	Judicial Magistrate, Khatra, Bankura vice Smt. Arfa Yasmin
51.	Md. Samim Alam	Prob. Civil Judge (Junior Division), Burdwan	Civil Judge (Junior Division), 2 nd Court, Khatra, Bankura vice Smt. Arshi Hasmat
52.	Md. Arif Nawab	Civil Judge (Junior Division), Addl. Court-Cum-Judicial Magistrate, Ghatal, Paschim Medinipur	Judicial Magistrate, 3 rd Court, Alipurduar, Jalpaiguri vice Sri Sanjib Roy
53.	Smt. Priyanka Shaw	Civil Judge (Junior Division), 1 st Court, Tamluk, Purba Medinipur	Judicial Magistrate, 4 th Court, Sadar, Paschim Medinipur vice Smt. Sushmita Khan
54.	Md. Johnny Ul Haque Mullick	Prob. Civil Judge (Junior Division), North 24-Parganas	Civil Judge (Junior Division), Addl. Court, Tamluk, Purba Medinipur vice Sri Soumyajit Bhattacharyya
55.	Ms. Ritwika Mohanta	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), Addl. Court, Krishnagar, Nadia vice Smt. Annu Gupta
56.	Smt. Atri Chanda	Judicial Magistrate, 2 nd Court, Sadar, Burdwan	Judicial Magistrate, 1 st Court, Barasat, North 24-Parganas vice Sri Himadri Kumar Nath
57.	Sri Gairik Roy	Civil Judge (Junior Division), 3 rd Court, Sadar, Howrah	Judicial Magistrate, 5 th Court, Sadar, Howrah vice Sri Manik Lal Jana

58.	Sri Dhritiman Mondal	Judicial Magistrate, Nabadwip, Nadia	Judicial Magistrate, Islampur, Uttar Dinajpur vice Smt. Tshering Choden
59.	Sri Himanil Bhattacharya Couple Officer	Civil Judge (Junior Division), 1 st Court, Alipore, South 24-Parganas	Judicial Magistrate, 1 st Court, Sadar, Jalpaiguri vice Sri Girijananda Jana
60.	Ms. Samata Das	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), 1 st Court, Tamluk, Purba Medinipur vice Smt. Priyanka Shaw
61.	Sri Atin Malik	Civil Judge (Junior Division), 2 nd Court, Jangipur, Murshidabad	Civil Judge (Junior Division), 1 st Court, Alipore, South 24-Parganas vice Sri Himanil Bhattacharya
62.	Smt. Soma Das	Judicial Magistrate, 3 rd Court, Jangipur, Murshidabad	Civil Judge (Junior Division), 3 rd Court, Alipore, South 24-Parganas vice Smt. Payel Banerjee-I
63.	Smt. Aparna Chatterjee	Judicial Magistrate, 3 rd Court, Arambagh, Hooghly	Judicial Magistrate, 3 rd Court, Jangipur, Murshidabad vice Smt. Soma Das
64.	Mr. Jabyang Dorji Sherpa	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division), 2 nd Court, Jangipur, Murshidabad vice Sri Atin Malik
65.	Smt. Rakhi Ghosh	Civil Judge (Junior Division), 1 st Court, Uluberia, Howrah	Judicial Magistrate, 2 nd Court, Sadar, Burdwan vice Smt. Atri Chanda
66.	Ms. Suryatapa Mitter	Prob. Civil Judge (Junior Division), North 24-Parganas	Civil Judge (Junior Division), 1 st Court, Uluberia, Howrah vice Smt. Rakhi Ghosh
67.	Mr. Abdul Hoque	Prob. Civil Judge (Junior Division), North 24-Parganas	Civil Judge (Junior Division), 3 rd Court, Baruipore, South 24-Parganas vice Sri Anirban Chatterjee
68.	Sri Somnath Das	Civil Judge (Junior Division), Addl. Court, Sadar, Bankura	Judicial Magistrate, 6 th Court, Sadar, Burdwan vice Smt. Priyanka Bose
69.	Ms. Ruby Sinha	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur vice Mr. Qaiser Alam
70.	Sri Suman Das	Civil Judge (Junior Division), 2 nd Court, Katwa, Burdwan	Judicial Magistrate, 3 rd Court, Sadar, Coochbehar vice Sri Parijat Chakraborty
71.	Smt. Dalia Bhattacharya	Civil Judge (Junior Division), 4 th Court, Serampore, Hooghly	Judicial Magistrate, Kalna, Burdwan vice Sri Sourav Adak
72.	Sri Sourav Adak	Judicial Magistrate, Kalna, Burdwan	Judicial Magistrate, 1 st Court, Alipurduar, Jalpaiguri vice S. M. Shahnawaz since under order of Suspension
73.	Mr. Sridip Ballav	Prob. Civil Judge (Junior Division), Nadia	Civil Judge (Junior Division), 2 nd Court, Bolpur, Birbhum vice Smt. Saptabarna Sengupta
74.	Sk. Jafar Ali	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), 2 nd Court, Katwa, Burdwan vice Sri Suman Das
75.	Ms. Zeba Parveen	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), 3 rd Court, Basirhat, North 24-Parganas vice Sri Manabendra Nath Ghosh
76.	Smt. Saptabarna Sengupta	Civil Judge (Junior Division), 2 nd Court, Bolpur, Birbhum	Civil Judge (Junior Division), Addl. Court-Cum-Judicial Magistrate, Ghatal, Paschim Medinipur vice Md. Arif Nawab
77.	Mollah Mahatab Hossain	Prob. Civil Judge (Junior Division), Howrah	Civil Judge (Junior Division), Addl. Court, Sadar, Bankura vice Sri Somnath Das
78.	Smt. Neelam Sashi Kujur	Civil Judge (Junior Division), 1 st Court, Sealdah, South 24-Parganas	Judicial Magistrate, Nabadwip, Nadia vice Sri Dhritiman Mondal
79.	Sri Abhranil Neogi	Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, Andaman & Nicobar Islands	Civil Judge (Junior Division), 1 st Court, Sealdah, South 24-Parganas vice Smt. Neelam Sashi Kujur
80.	Smt. Annu Gupta	Civil Judge (Junior Division), Addl. Court, Krishnagore, Nadia	Civil Judge (Junior Division), 4 th Court, Serampore, Hooghly vice Smt. Dalia Bhattacharya
81.	Sri Reejit Kumar Gayen	Civil Judge (Junior Division), 1 st Court, Dubrajpur, Birbhum	Judicial Magistrate, 3 rd Court, Arambagh, Hooghly vice Smt. Aparna Chatterjee

82.	Sri Santosh Kumar Sharma	Prob. Civil Judge (Junior Division), Jalpaiguri	Civil Judge (Junior Division), 1 st Court, Dubrajpur, Birbhum vice Sri Reejit Kumar Gayen
83.	Ms. Prarthana Banerjee	Prob. Civil Judge (Junior Division), South 24-Parganas	Civil Judge (Junior Division), 2 nd Court, Arambagh, Hooghly vice Smt. Sukti Sarkar
84.	Ms. Sangita Roy	Prob. Civil Judge (Junior Division), Jalpaiguri	Civil Judge (Junior Division), 2 nd Court, Ranaghat, Nadia vice Smt. Nirupama Das Bhowmick
85.	Smt. Anamitra Bhattacharya	Judicial Magistrate, 2 nd Court, Asansol, Burdwan	Civil Judge (Junior Division), 3 rd Court, Sadar, Howrah vice Sri Gairik Roy since transferred
86.	Sri Parijat Chakraborty	Judicial Magistrate, 3 rd Court, Sadar, Coochbehar	Judicial Magistrate, 2 nd Court, Alipore, South 24-Parganas vice Smt. Sumana Garain
87.	Smt. Nilanjana Banerjee	Civil Judge (Junior Division), 1 st Court, Sadar, Malda	Judicial Magistrate, 2 nd Court, Asansol, Burdwan vice Smt. Anamitra Bhattacharya
88.	Arpita Hira	Judicial Magistrate, 3 rd Court, Sealdah, South 24-Parganas	Civil Judge (Junior Division), 1 st Court, Kandi, Murshidabad vice Sri Biplab Shee
89.	Ms. Sadhana Das	Prob. Civil Judge (Junior Division), Jalpaiguri	Civil Judge (Junior Division), 1 st Court, Sadar, Malda vice Smt. Nilanjana Banerjee
90.	Mr. Binod Vishwakarma	Prob. Civil Judge (Junior Division), Burdwan	Civil Judge (Junior Division), Kakdwip, South 24-Parganas vice Smt. Urmi Sinha
91.	Sri Biplab Shee	Civil Judge (Junior Division), 1 st Court, Kandi, Murshidabad	Judicial Magistrate, Additional Court, Chinsurah, Hooghly vice Smt. Manika Saha
92.	Smt. Tashi Chetan Sherpa	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur	Judicial Magistrate, 3 rd Court, Asansol, Burdwan vice Smt. Supriya Khan
93.	Sri Amartya Chakraborty	Judicial Magistrate, 2 nd Court, Chanchal, Malda	Civil Judge (Junior Division)-cum-Judicial Magistrate, 2 nd Court, Garbeta, Paschim Medinipur vice Sri Selem Namchoo
94.	Mr. Qaiser Alam	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur	Judicial Magistrate, 3 rd Court, Sealdah, South 24-Parganas vice Arpita Hira
95.	Sri Arijit Mandal-II	Civil Judge (Junior Division), Chanchal, Malda	Judicial Magistrate, 2 nd Court, Chanchal, Malda vice Sri Amartya Chakraborty
96.	Ms. Peden Dukpa	Prob. Civil Judge (Junior Division), Darjeeling	Civil Judge (Junior Division), Chanchal, Malda vice Sri Arijit Mandal-II
97.	Ms. Ranjani Kashyap	Prob. Civil Judge (Junior Division), Birbhum	Civil Judge (Junior Division), 4 th Court, Sadar, Burdwan vice Smt. Shatarupa Ghosh

By Order,

Sd/-

Date : 30.11.2016

Registrar (Judicial Service)